

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 06 OF 2017

Dated: 5th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Aditya Grover for R-2
Mr. Sanjay Sen, Sr. Adv.
Mr. Praveen Kumar for R-3

ORDER

Heard learned counsel for Respondent Nos. 1, 2 & 3 for some time.

List the matter for further hearing on **26-2-2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/js